

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1263
TO BE ANSWERED ON 22ND DECEMBER, 2017**

QUALITY OF FORTIFIED FOODS

1263. SHRI SUMAN BALKA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is planning to set fortification standards and logo for fruit juices, cereals, cereal based foods and bakery products to strengthen regulatory monitoring;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): Yes. The Food Safety and Standards Authority of India (FSSAI) has approved Standards for Fortified Processed Foods that includes 'Fortified Cereal Products', 'Fortified Bakery wares' and 'Fortified Fruit Juices'. FSSAI has launched +F logo to be used for promotion of Fortified Foods.